

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: LAVASA HOTEL LIMITED Date of Commencement of Liquidation: 23-01-2023; List of Stakeholders as on Date: 24-03-2023; Name of IP: PRAMOD KUMAR DOKANIA; Process Number: 1; Last 5 digit of registration number: 13062

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1011287				NA
2	Liquidation costs incurred till date				196935				NA
3	Secured financial creditors	1	60853543	1	59942419	0	911124	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	1	288715970	1	288715970	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	16	2261454	15	1659620	0	548986	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	4	11234512	4	10042225	0	0	1192287	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	21	82991337	21	68866937	0	2654082	10966318	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	281250	1	281250	0	0	0	<a href="#">Annexure 9</a>
<b>Total</b>		<b>44</b>	<b>446338066</b>	<b>43</b>	<b>430716643</b>	<b>0</b>	<b>4114192</b>	<b>12158605</b>	